

*[Translation]***Shifting of Urban Land**

3080. SHRI MOHAN SINGH: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) the name of the owners of the land which is likely to return by the DDA after the scrap of Urban Land (Ceiling and Regulation) Act, 1976;

(b) the details of land and the market value thereof as on date; and

(c) the amount spent so far by the DDA in the aforesaid land and the loss likely to be incurred by the DDA?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (c) The Government of National Capital Territory of Delhi has reported that there is no proposal to return land to any former land-owner after the scrap of Urban Land (Ceiling & Regulation) Act, 1976.

**Indian Police Act**

3081. SHRIMATI KAILASHO DEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to amend the Indian Police Act;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Pursuant to the directions of the Supreme Court dated the 20th July, 1998 in W.P. (Civil) No. 31 of 1996, a Committee was constituted to suggest ways and means for implementation of the pending recommendations of the National Police Commission including amendment of the Indian Police Act. The first report of this Committee has been filed in the Supreme Court as directed by it. The term of the Committee has been extended for submitting its 2nd and final report. The case is enlisted for further hearing in the Supreme Court on 22.3.99.

*[English]***Fifth Pay Commission**

3082. SHRI VIJAY SINGH SOY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Vth Pay Commission has recommended certain structural changes in the cadre of Official Languages Services;

(b) if so, the details thereof;

(c) whether the Government have adopted this pathetic attitude to this small cadre and if so, the reasons therefor; and

(d) the time by which these recommendations of the Vth Pay Commission are likely to be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) to (d) The Vth Pay Commission has recommended the upgradation of the pay scale of Director from existing prervised Rs. 3700-5000 to Rs. 4500-5700 prervised. It has also proposed the creation of 20 posts of Joint Director in the pay scale of Rs. 3700-5000 (prervised) by redistribution of existing posts of Deputy Director. The creation of 65 posts of Assistant Director Grade-I in the prervised pay scale of Rs. 2500-4000 by re-distribution of existing posts of Assistant Director has also been recommended. The Government has since accepted the recommendation of the Pay Commission in regard to Assistant Directors only. Action to obtain requisite concurrence of the competent authority in respect of other recommendations concerning the Central Secretariat Official Language Service has already been taken and decisions are awaited.

No time limit for implementation of these recommendations, however, can be prescribed.

**ISI Activities in J&K**

3083. SHRI R.S. GAVAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to launch a counter campaign against the Pakistani Inter Services Intelligence (ISI) Media propaganda activities in J & K;

(b) if so, the details thereof;